

THE GAUHATI HIGH COURT

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)



(National year 1935-1936 Saka)
IN RESPECT OF THE AIZAWL BENCH AT AIZAWL

| | January | | | | | February | | | | | March | | | | |
|-----|---------|----|----|----|----|----------|----|----|----|----|-----------|----|----|----|----|
| Sun | | 5 | 12 | 19 | 26 | | 2 | 9 | 16 | 23 | 30 | 2 | 9 | 16 | 23 |
| Mon | | 6 | 13 | 20 | 27 | | 3 | 10 | 17 | 24 | 31 | 3 | 10 | 17 | 24 |
| Tue | | 7 | 14 | 21 | 28 | | 4 | 11 | 18 | 25 | | 4 | 11 | 18 | 25 |
| Wed | 1 | 8 | 15 | 22 | 29 | | 5 | 12 | 19 | 26 | | 5 | 12 | 19 | 26 |
| Thu | 2 | 9 | 16 | 23 | 30 | | 6 | 13 | 20 | 27 | | 6 | 13 | 20 | 27 |
| Fri | 3 | 10 | 17 | 24 | 31 | | 7 | 14 | 21 | 28 | | 7 | 14 | 21 | 28 |
| Sat | 4 | 11 | 18 | 25 | | 1 | 8 | 15 | 22 | | 1 | 8 | 15 | 22 | 29 |
| | April | | | | | May | | | | | June | | | | |
| Sun | | 6 | 13 | 20 | 27 | | 4 | 11 | 18 | 25 | 1 | 8 | 15 | 22 | 29 |
| Mon | | 7 | 14 | 21 | 28 | | 5 | 12 | 19 | 26 | 2 | 9 | 16 | 23 | 30 |
| Tue | 1 | 8 | 15 | 22 | 29 | | 6 | 13 | 20 | 27 | 3 | 10 | 17 | 24 | |
| Wed | 2 | 9 | 16 | 23 | 30 | | 7 | 14 | 21 | 28 | 4 | 11 | 18 | 25 | |
| Thu | 3 | 10 | 17 | 24 | | 1 | 8 | 15 | 22 | 29 | 5 | 12 | 19 | 26 | |
| Fri | 4 | 11 | 18 | 25 | | 2 | 9 | 16 | 23 | 30 | 6 | 13 | 20 | 27 | |
| Sat | 5 | 12 | 19 | 26 | | 3 | 10 | 17 | 24 | 31 | 7 | 14 | 21 | 28 | |
| | July | | | | | August | | | | | September | | | | |
| Sun | | 6 | 13 | 20 | 27 | 31 | 3 | 10 | 17 | 24 | | 7 | 14 | 21 | 28 |
| Mon | | 7 | 14 | 21 | 28 | | 4 | 11 | 18 | 25 | 1 | 8 | 15 | 22 | 29 |
| Tue | 1 | 8 | 15 | 22 | 29 | | 5 | 12 | 19 | 26 | 2 | 9 | 16 | 23 | 30 |
| Wed | 2 | 9 | 16 | 23 | 30 | | 6 | 13 | 20 | 27 | 3 | 10 | 17 | 24 | |
| Thu | 3 | 10 | 17 | 24 | 31 | | 7 | 14 | 21 | 28 | 4 | 11 | 18 | 25 | |
| Fri | 4 | 11 | 18 | 25 | | 1 | 8 | 15 | 22 | 29 | 5 | 12 | 19 | 26 | |
| Sat | 5 | 12 | 19 | 26 | | 2 | 9 | 16 | 23 | 30 | 6 | 13 | 20 | 27 | |
| | October | | | | | November | | | | | December | | | | |
| Sun | | 5 | 12 | 19 | 26 | 30 | 2 | 9 | 16 | 23 | | 7 | 14 | 21 | 28 |
| Mon | | 6 | 13 | 20 | 27 | | 3 | 10 | 17 | 24 | 1 | 8 | 15 | 22 | 29 |
| Tue | | 7 | 14 | 21 | 28 | | 4 | 11 | 18 | 25 | 2 | 9 | 16 | 23 | 30 |
| Wed | 1 | 8 | 15 | 22 | 29 | | 5 | 12 | 19 | 26 | 3 | 10 | 17 | 24 | 31 |
| Thu | 2 | 9 | 16 | 23 | 30 | | 6 | 13 | 20 | 27 | 4 | 11 | 18 | 25 | |
| Fri | 3 | 10 | 17 | 24 | 31 | | 7 | 14 | 21 | 28 | 5 | 12 | 19 | 26 | |
| Sat | 4 | 11 | 18 | 25 | | 1 | 8 | 15 | 22 | 29 | 6 | 13 | 20 | 27 | |

■ HOLIDAY
Total Court Working Days : 215 days

N.B. The following Saturdays may be declared as Court Working Days:
29th March (5th Saturday), 19th April (3rd Saturday), 17th May (3rd Saturday), 16th August (3rd Saturday) and 30th August (5th Saturday).

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

NO.HC.XI-10/2013/433/ RC. Dated, Guwahati, the 20th November 2013.

**LIST OF HOLIDAYS DURING THE YEAR 2014
IN RESPECT OF THE AIZAWL BENCH AT AIZAWL**

| | | | | | | |
|---|---|---|---|----------------------|---|---------|
| New Year Holidays | - | 1 st to 7 th January | - | Wednesday to Tuesday | - | 7 days |
| Milad-un-Nabi & Magh Bihu | - | 13 th to 14 th January | - | Monday to Tuesday | - | 2 days |
| Republic Day | - | 26 th January | - | Sunday | - | 1 day |
| State Day | - | 20 th February | - | Thursday | - | 1 day |
| Chapchar Kut | - | 7 th March | - | Friday | - | 1 day |
| Chanchintha Thlen Ni | - | 15 th March | - | Saturday | - | 1 day |
| Holi | - | 17 th March | - | Monday | - | 1 day |
| Bohag Bihu | - | 14 th to 17 th April | - | Monday to Thursday | - | 4 days |
| Good Friday | - | 18 th April | - | Friday | - | 1 day |
| Easter Monday | - | 21 st April | - | Monday | - | 1 day |
| Buddha Purnima | - | 14 th May | - | Wednesday | - | 1 day |
| Remna Ni | - | 30 th June | - | Monday | - | 1 day |
| SUMMER VACATION | - | 7 th to 11 th July | - | Monday to Friday | - | 5 days |
| Id-Ui-Fitre | - | 29 th July | - | Tuesday | - | 1 day |
| Independence Day | - | 15 th August | - | Friday | - | 1 day |
| Janmastami | - | 18 th August | - | Monday | - | 1 day |
| Birthday of Mahatma Gandhi | - | 2 nd October | - | Thursday | - | 1 day |
| PUJA VACATION Including Dussera (3 rd Oct) & Id-uz-Zuha (6 th Oct) | - | 3 rd October to 18 th October | - | Friday to Saturday | - | 16 days |
| Diwali | - | 23 rd & 24 th October | - | Thursday & Friday | - | 2 days |
| Muharram | - | 4 th November | - | Tuesday | - | 1 day |
| Guru Nanak's Birth Day | - | 6 th November | - | Thursday | - | 1 day |
| WINTER VACATION (including Christmas, Christmas Festival & New Year's Eve) | - | 19 th to 31 st December | - | Friday to Wednesday | - | 13 days |

Note:-

1. 2nd Saturday and 4th Saturday of every month will be holidays.
2. If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the dates would be issued in due course

By Order etc.

REGISTRAR (JUDICIAL)

**LIST OF RESTRICTED HOLIDAYS DURING THE YEAR 2014 IN RESPECT OF THE
AIZAWL BENCH, AIZAWL**

| | | | | | | |
|-----------------------------------|---|---------------------------|---|-----------|---|-------|
| Basant Panchami | - | 4 th February | - | Tuesday | - | 1 day |
| Maha Sivaratri | - | 27 th February | - | Thursday | - | 1 day |
| May Day | - | 1 st May | - | Thursday | - | 1 day |
| Birth Day of Rabindra Nath Tagore | - | 9 th May | - | Friday | - | 1 day |
| Hazarat Ali's Birth Day | - | 13 th May | - | Tuesday | - | 1 day |
| Jamat-Ul-Vida | - | 25 th July | - | Friday | - | 1 day |
| Dusshera (Maha Saptami) | - | 1 st October | - | Wednesday | - | 1 day |
| Guru Teg Bahadur's Martyrdom Day | - | 24 th November | - | Monday | - | 1 day |

N.B.:-

- (i) Each employee is permitted to avail any two days Restricted Holidays during the year to be chosen by him/ her, only with prior permission of the Registrar, Gauhati High Court, Aizawl Bench, Aizawl.
- (ii) If any of the holiday or restricted holiday for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due course.
- (iii) The office shall remain closed on all 2nd and 4th Saturday of each month.
